

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE JANUARY, 2017

No. 21 A: The Judicial Officers named in Column No. 2 are designated as Additional Civil Judge (Junior Division) with immediate effect at the places mentioned against their names given in Column No. 3 of the table given below in addition to their present assignment.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01.	02.	03.
01.	Sri Dharmendra Kumar, JM-cum- Addl. Civil Judge (Junior Division), Giridih [under orders of transfer to Ranchi]	Ranchi
02.	Sri Parmanand Upadhyay, JM-cum- Addl. Civil Judge (Junior Division), Giridih [under orders of transfer to Ranchi]	Ranchi
03.	Sri Tarkeshwar Das, JM-cum- Addl. Civil Judge (Junior Division), Giridih [under orders of transfer to Ranchi]	Ranchi
04.	Sri Kumar Vipul, JM-cum- Addl. Civil Judge (Junior Division), Giridih [under orders of transfer to Ranchi]	Ranchi
05.	Sri Deepak Kumar, JM-cum- Addl. Civil Judge (Junior Division), Gumla [under orders of transfer to Daltonganj]	Daltonganj

The concerned Principal District and Sessions Judges are hereby directed to ensure the transfer of Civil Cases to these courts as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. _____ /Apptt

Dated Ranchi the January, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

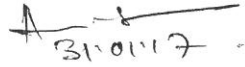
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 538 /Apptt

Dated Ranchi the 31st January, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration) I/c/ the Registrar (Establishment) / P.P.S. I/c to the Hon'ble the Chief Justice / the CPC I/c & I/c NIC Cell of High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**

() – For concerned PDJs & JC, Ranchi


31.01.17
Registrar General